

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No.501
(IB)-210(ND)2017
IA-6384/2023, IA-4916/2023, IA/2276/2021

IN THE MATTER OF:

M/s. PR International

... **Applicant/Petitioner**

Versus

M/s. GTHS Retails Pvt. Ltd

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 15.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. L.N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For Applicant/RP : Adv. Arvind Kumar Shukla, CMA Sandeep Kumar
Bhatt, CMA Kamal Deep Tyagi for erstwhile RP
For the IBBI : Adv. Nidhi Khanna
For the Liquidator : Adv. Mansumyer Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-6384/2023, IA-4916/2023, IA/2276/202: Argument to continue on
26.02.2024.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)